

**DIVISION BENCH**

**ITEM NO.122**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.670/2023 IN CP (IB) No. 131/ALD/2017**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 22<sup>nd</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED V/S SHAMKEN SPINNERS LIMITED</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN LIQUIDATION)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Amar Vivek alongwith  
Ms. Swechcha Mishra, Adv.

*: For the Applicant/Liquidator in IA  
No.670/2023*

**ORDER**

- 1. Ld. Counsel representing the applicant/liquidator is present through VC.**
- 2. At the request made by Ld. Counsel representing the liquidator, the matter is adjourned for further hearing on 7<sup>th</sup> August, 2024 at 3:30 PM.**

**-Sd-  
(Ashish Verma)  
Member (Technical)**

**-Sd-  
(Praveen Gupta)  
Member (Judicial)**

**22<sup>nd</sup> July, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*